(b) if so, whether other categories of staff like Electrical Staff, Train Examiners, Khalasis, Watchmen and Attendants are also supplied with khaki uniforms;

(c) whether Government have received any reports to the effect that the categories of staff referred to in part (b) above cheat the passengers posing themselves as members of the Ticket Checking staff as they also wear khaki uniforms; and

(d) if so, the reasons for the replacement of white uniforms by khaki uniforms for the Ticket Checking staff and the steps taken by Government to stop the malpractices referred to in part (c) above?

**The Minister of Railways (Shri C. M. Poonacha):** (a) Yes, Sir, except on the North Eastern, Southern and South Eastern Railways where Travelling Ticket Examiners were already getting khaki uniforms previously.

(b) Yes, Sir, excepting khalasis who generally get blue uniforms on the Railways.

(c) No, Sir.

(d) Does not arise.

**Accumulation of Khadi Stocks**

***1760. Shri Virendrakumar Shah:**
**Shri D. C. Sharma:**
**Shri Ram Kishan Gupta:**

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that stocks worth over Rs. 25 crores and equal to 10 months' production have been accumulated with the Khadi and Village Industries Commission; and

(b) if so, the steps being taken by Government to ensure quick clearance of these stocks and to prevent closure of industries and consequent lay-offs?

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** (a) Yes, Sir.

(b) The Khadi and Village Industries Commission has been asked by Government to implement recommendations in this behalf made by the All India Khadi and Village Industries Board. A proposal made by the Khadi and Village Industries Commission that the Government should lift 25 per cent of the Khadi yarn for being mixed with mill-made yarn is under consideration.

**Coal-Tarring of Non-Marathi Sign Boards at Railway Stations in Greater Bombay**

***1761. Shri Jyotirmoy Basu:**
**Shri Ganesh Ghosh:**
**Shri E. K. Nayanar:**
**Shri A. Sreedharan:**
**Shri Mangalathumadom:**
**Shri Vasudevan Nair:**
**Shri C. Janardhanan:**
**Shri C. K. Chakrapani:**
**Shrimati Suseela Gopalan:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Shiv Sena in Bombay have taken a decision to coal-tar all non-Marathi sign boards at Railway Stations in Greater Bombay; and

(b) if so, the steps which Government propose to take to prevent this unlawful action?

**The Minister of Railways (Shri C. M. Poonacha):** (a) Yes, Sir.

(b) Maintenance of law and order within railway premises being the responsibility of the State Government and the State Government Railway Police, the Railway Administrations headquartered at Bombay, have already brought the matter to the notice of the State Police authorities for necessary action.

**Purchase of Cotton from Pakistan**

***1762. Shri Madhu Limaye:**
**Shri S. M. Banerjee:**
**Dr. Ram Manohar Lohia:**
**Shri George Fernandes:**

Will the Minister of Commerce be pleased to state:

(a) whether Government have decided to purchase 50,000 bales of cot-